

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 111
CA No. 02/JPR/2022
CP No. 195/130/JPR/2020
Under Section 130 of
Companies Act, 2013

In the matter of:

Basant Kumar Goyal & Ors.

...Petitioners

Versus

Mentor Home Loans India Ltd. & Ors.

... Respondents

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Petitioner : Sandeep Taneja, Adv.
Saurabh Jain, Adv.

For the Respondent : Amol Vyas, Adv.
Samay Maheshwari, Adv.
Prakul Khurana, Adv.

ORDER

List the matter on 14.05.2024 & 15.05.2024 at 02:30 PM.



(Rajeev Mehrotra)
Technical Member



(Deep Chandra Joshi)
Judicial Member

April 16, 2024